

shipping companies could be asked to furnish similar statistics; and

(c) if not, whether Government propose to take any action in the matter?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The Control of Shipping Act, 1947.

(b) Powers are available under the Control of Shipping Act, 1947 to require foreign shipping companies to furnish such statistics in respect of such of their vessels, if any, as might have been licensed for employment in the coasting trade of India.

(c) The matter is under examination.

#### NATIONALIZATION OF TRANSPORT

**\*1413. Shri L. N. Mishra:** Will the Minister of Transport be pleased to refer to the reply given to starred question No. 195 on the 19th November, 1954 and state:

(a) whether the State Governments have communicated their views on the Planning Commission's advice to postpone further nationalisation of private carriers; and

(b) if so, the names of the States which have agreed and those which have differed?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). A statement giving the required information is placed on the Table of the Sabha. [See Appendix VI, annexure No. 7.]

#### HEALTH PROJECTS

**\*1414. Shri S. C. Samanta:** Will the Minister of Health be pleased to refer to the answer given to starred question No. 849 on the 11th December, 1953 and state:

(a) whether the Plague Survey Project in U.P. has been finalised with the assistance of the W.H.O.; and

(b) what special steps have been taken to implement the results obtained from the researches conducted on the projects of "Epidemiological Studies in Cholera" in West Bengal and 'Special Research in Tuberculosis'?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) No.

(b) The researches on the projects of 'Epidemiological Studies in Cholera' in West Bengal and 'Special Research in Tuberculosis' are still continuing.

#### THEFT IN RAILWAY OFFICES

**\*1415. Sardar Hukam Singh:** Will the Minister of Railways be pleased to state:

(a) the number of cases of theft of railway documents, goods invoice books, excess fare books, parcel way bill books etc., during 1953 and 1954 (upto the 30th November, 1954);

(b) whether any investigations have been made about these cases of loss; and

(c) whether most of these documents, lost or found missing, related to some claims filed in respect of lost parcels or goods booked by Railways?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) The number of cases of loss of railway documents such as goods invoice books, excess fare books etc. were 3,462 in 1953 and 2,702 in 1954 (upto 30th November, 1954).

(b) Yes, Sir.

(c) No. Only in a few cases the lost documents were made use of for preferring claims on Railways.

#### AFFORESTATION IN HYDERABAD

**\*1416. Shri Madhao Reddi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any amount has been given either as a grant or loan to the